NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/156/ (IB)/2017

NAME OF THE PETITIONER(S)

: R. ANITHA

NAME OF THE RESPONDENT(S)

: KK FLATS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

<u>ORDER</u>

On representation, the matter has been passed over. But at the end of the proceedings of this day, no representation has been made on behalf of both the parties. The Registry is directed to inform the parties to be present on the next date of hearing. Put up on 22.06.2017 at 02.30 P.M.

S. Vijager plasen.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)

1